

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Adm Section) Civil Secretariat
Srinagar/Jammu

Subject:-Distribution of litigation work for Central Administrative Tribunal, Srinagar Bench.

Government Order No.5558-JK(LD) of 2021.
Dated. 30 - 11-2021.

In order to have proper representation of the Government of Union Territory of Jammu and Kashmir before Central Administrative Tribunal, Srinagar Bench, it is hereby ordered that the following Law Officers shall represent the Government of Union Territory before the Central Administrative Tribunal, Srinagar Bench:-

| S. No. | Name of the Law Officer and Designation Shri |
|--------|---|
| 1. | Hakeem Amaan Ali, Deputy Advocate General |
| 2. | Bikram Deep Singh, Government Advocate |

Director Litigation Kashmir shall equitably allocate/distribute the cases amongst the aforesaid Law Officers till further orders. This is a temporary arrangement and is subject to further modification as and when required.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.

No. Law-Jud/140/2021-10.

Dated.30-11- 2021.

Copy to the:-

1. Learned Advocate General, J&K Jammu.
2. Director General of Police, J&K Jammu.
3. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
4. All Administrative Secretaries to Government.
5. Principal Resident Commissioner, J&K New Delhi.
6. Principal Accountant General, J&K Jammu.
7. Registrar General, Supreme Court of India, New Delhi.
8. Principal Secretary to the Hon'ble Chief Justice for information of the Hon'ble Chief Justice of High Court of J&K and Ladakh.
9. All Heads of Departments.
10. Registrar General High Court of J&K and Ladakh.

Neeraj
Wadhwa

11. Director Information, J&K Jammu.
12. All Officers of the Department of Law, Justice and Parliamentary Affairs.
13. Concerned Law Officers.
14. Deputy Registrar, Central Administration Tribunal, Srinagar Bench.
15. Private Secretary to Chief Secretary for information of the Chief Secretary.
16. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
17. Government Order file.
18. Concerned file.

Reyaz Ali Bhat
30.11.2021

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Unalif
30-11-2021.